

Rajya Sabha

List of Questions for ORAL ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Monday, March 17, 2025/ 26 Phalguna, 1946 (Saka)

(Ministries : Civil Aviation; Coal; Defence; Housing and Urban Affairs; Jal Shakti; Micro, Small and Medium Enterprises; Mines; Minority Affairs; Parliamentary Affairs; Petroleum and Natural Gas; Planning; Power; Statistics and Programme Implementation)

Total number of questions -- 15

Prime Minister's Employment Generation Programme

166 # **Ms. Indu Bala Goswami:**

Will the Minister of **Micro, Small and Medium Enterprises** be pleased to state:

- (a) whether any financial assistance is provided to unemployed youth to start a business under Prime Minister's Employment Generation Programme (PMEGP);
- (b) if so, the details thereof; and
- (c) whether there is a provision of granting loan to start own business under the said Programme, if so, the details thereof?

Shortage of check-in counters at major airports

167 **Smt. Priyanka Chaturvedi:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the measures taken by Government to ensure that adequate non-digiyatra check-in counters are available for passengers at major airports, including Delhi, for both international and domestic flights;
- (b) the number of passengers who missed their flights despite reaching on time due to shortage of airport staff at check-in counters, since 2021, State-wise, year-wise and airline-wise;
- (c) whether Government has any guidelines for the minimum number of check-in counters that should be available for passengers, depending on passenger traffic; and
- (d) if so, the details thereof, and if not, the reasons therefor?

Slums in the Smart Cities

168 # **Shri Sandeep Kumar Pathak:**

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) total number of slums in smart cities under the Smart Cities Mission (SCM) and total population along with number of families living in those slums;
- (b) number of urban poor living in slums of smart cities for whom there is a provision for pucca houses;
- (c) number of poor families provided with pucca houses under the Mission and the rate (cost) at which they have been provided;
- (d) whether any target has been set for providing pucca houses to all families living in those slums; and

(e) if so, the details thereof and if not, the reasons therefor, the details thereof, smart city-wise?

Effectiveness of Online Assurance Monitoring System

169 # **Shri Sanjay Singh:**

Will the Minister of ***Parliamentary Affairs*** be pleased to state:

- (a) the extent of the effectiveness of the Online Assurance Monitoring System (OAMS) in ensuring timely updation of assurances given during the Parliamentary Sessions;
- (b) the details of the total number of assurances given by the Ministers in each Session during the year 2024, the number of assurances fulfilled within the stipulated time-frame and the number of pending assurances; and
- (c) the specific steps taken by Government so far to ensure the timely fulfillment of assurances given during the Parliamentary Sessions?

Funds spent towards DAPSC

170 **Shri Chandrakant Handore:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) whether the Ministry has spent funds as per the guidelines of NITI Aayog towards Development Action Plan for Scheduled Castes (DAPSC);
- (b) if so, the details of funds allocated and spent towards schemes as mandated for DAPSC during the last three years; and
- (c) the details of funds diverted and lapsed during the said period?

Status of Committee's recommendations on stalled real estate projects

171 # **Dr. Laxmikant Bajpayee:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the recommendations of the Committee constituted by Government under the Chairmanship of Shri Amitabh Kant to examine the issues relating to stalled real estate projects;
- (b) whether Government is aware that the recommendations of the Committee have not yet been implemented;
- (c) if so, the status of implementation of the recommendations of the Committee, the details thereof as per the recommendations; and
- (d) the efforts made so far by Government to ensure implementation of these recommendations and the mechanism available with Government for the same?

Affordable Rental Housing Complexes

172 **Shri Ashokrao Shankarrao Chavan:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) whether migrant workers are coming to tier-1 and tier-2 cities in search of jobs/employment leading to increasing pressure on affordable rental housing and if so, details thereof;
- (b) total number of houses constructed by Government under Affordable Rental Housing Complexes (ARHCs), a sub-scheme of Pradhan Mantri Awas Yojna (PMAY) under Model-1 and Model-2 till now, State-wise;
- (c) whether Government has set any target for construction of affordable housing units for migrant workers and other poor coming to cities for employment for next five years considering their influx to cities; and
- (d) if so, amount of funds sanctioned for the purpose?

Need for infrastructure development at Belagavi Airport

173 # **Shri Iranna Kadadi:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government is aware of the fact that inadequate infrastructure at Belagavi Airport is affecting passenger convenience and air traffic;
- (b) if so, the details of the facilities available at present and the deficiencies identified and remedial measures taken for the same;
- (c) whether Government proposes to enhance the airport infrastructure, such as, runway extension, terminal facilities and night landing capacity; and
- (d) if so, the details of the proposed development plan, the timeline for its implementation and the estimated budget therefor?

Inauguration of the 2nd All India State Water Ministers' Conference

174 # **Shri Mithlesh Kumar:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the manner in which this conference on integrated water resources management addressed State-specific water challenges, and the strategies being proposed for their implementation;
- (b) the role of data, technology and innovation in improving water governance and efficiency, and details of the specific technological interventions discussed in this conference;
- (c) the manner in which the 'Jal Sanchay Jan Bhagidari' initiative promotes water conservation at the grassroots level, and measures that will be taken to expand it across the country; and
- (d) steps being taken to expedite river linking projects, and the manner in which consensus building among States would be ensured under this initiative?

Launch of National Coal Mines Safety Report Portal

175 **Shri Mission Ranjan Das:**

Will the Minister of **Coal** be pleased to state:

- (a) the steps taken to ensure the participation of private coal companies and contractors in using the portal effectively;
- (b) the manner in which the portal contributes to the overall goal of reducing accidents in the coal mining industry;
- (c) the manner in which the portal ensures that companies implement these guidelines effectively, especially those with previous non-compliance issues; and
- (d) the actions that have been initiated against the persons responsible for Dima Hasao District Coal Mine incident in Dima Hasao district of Assam in January, 2025 and manner in which the victim's family members were compensated?

Objections by Airlines on Pilot Rest Rules

176 **Shri A. D. Singh:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has notified new Pilot Rest Rules, if so, the details thereof;
- (b) whether the Airlines operators have opposed these newly framed Pilot Rest Rules;
- (c) if so, the reasons and the objections raised by these Airlines; and
- (d) the steps that are being taken to address the issues raised by these Airlines with regard to Pilot Rest Rules?

International Conference on Green Metro Systems

177 # **Shri Mayankbhai Jaydevbhai Nayak:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) Government's plans to expand the installation of vertical Bifacial Solar Plants and Rooftop Solar Power Systems across other metro networks in the country to enhance renewable energy adoption;
- (b) the manner in which Government plans to integrate green metro systems into country's broader net-zero emissions goal by 2070;
- (c) the specific incentives or policies being introduced to encourage metro corporations across the country to adopt energy-efficient technologies and green building certifications; and
- (d) the role private sector plays in financing and implementing green metro initiatives, and whether any public-private partnership models are being explored?

Status of urban areas under Swachh Bharat Mission-Urban 2.0

178 # **Shri Neeraj Dangi:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the details of Swachh Bharat Mission-Urban 2.0;
- (b) the details of the technology used for implementation of the Mission;
- (c) the details of the annual average decline in open defecation in urban areas recorded by Government every year under Swachh Bharat Mission-Urban 2.0; and
- (d) by when open defecation free status will be achieved by Government?

Contractual employees engaged by NLC India Ltd.

179 **Shri R. Girirajan:**

Will the Minister of ***Coal*** be pleased to state:

- (a) whether Government has taken serious note on the plight of contract labours/ employees engaged by NLC India Ltd., and if so, the details thereof;
- (b) the effective measures taken by Government to provide minimum of 20-24 days of work for the daily wage workers in NLC India Ltd.;
- (c) the total number of contractual employees daily wage labours deployed by NLC India Ltd. and the wages paid during the last three years to till date, year-wise; and
- (d) the total number of management employees in NLC India Ltd. and the details of the salary paid during the last three years, year-wise?

12th Regional 3R and Circular Economy Forum

180 # **Shri Brij Lal:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the way Government would ensure that the commitments made at the 12th Regional 3R and Circular Economy Forum are translated into implementable initiatives at the national level;
- (b) the steps being taken to make India a global leader in circular economy;
- (c) the public money allocated to implement the circular economy initiatives discussed at the Forum; and
- (d) the expected financial returns from these initiatives?

New Delhi
The 10th March, 2025
19 Phalguna, 1946 (Saka)

P. C. Mody,
Secretary-General.

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